

# HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.01.2023

Cases	Total pendency at the beginning of January, 2023 (Civil-Criminal)	Institution during the month of January, 2023 (Civil - Criminal)	Total disposal during the month of January, 2023 (Civil- Criminal)	Pendency at the end of January, 2023 (Civil- Criminal)
1. WRIT PETITION	76 01	04 --	-- --	80 01
2. APPEAL	21 21	01 02	-- --	22 23
3. RSA	11 -	- -	01 -	10 -
4. FAO	02 -	- -	-- -	02 -
5. CONTEMPT	02 -	- -	- -	02 -
6. MISC.CASES	- -	- -	- -	- -
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	- -	- -	- -
10. BAIL APPLICATION	- -	- -	- -	- -
11. MAC APPEAL	04 -	-- -	-- -	04 -
12. REVIEW	-- -	- -	-- -	-- -
13. REVISION	04 04	-- -	-- -	04 04
14. MAT APPEAL	02 -	- -	- -	02 -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 04	- -	- -	- 04
17. ARBITRATION PETITION/APPEAL	06 -	01 -	- -	07 -
18. S.A.O.	- -	- -	- -	- -
19. REFERENCE	- -	- -	- -	- -
20. C.O.	03 -	-- -	- -	03 -
21. TAX APPEAL	02 -	- -	- -	02 -
22. Ex.P.	- -	- -	- -	- -
23. SP. APPEAL	- -	- -	- -	- -
*24. Com. A.	- -	-- -	- -	- -
GRAND TOTAL	133 30	06 02	01 --	138 32

Verified by:  
JOINT REGISTRAR  
HIGH COURT OF SIKKIM  
GANGTOK



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